

**F.No. 01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 09.08.2018

**ORDER NO. 166 of 2018**  
**(REVISED)**

Hon'ble HOD is pleased to partially modify the roster order no. 159 of 2018 for CESTAT Delhi to the extent indicated below:-

**From 08.08.2018 to 09.08.2018 at 10.30 a.m.** Hon'ble Shri Ashok Jindal, Member (J) will hear Single Member Bench matters, as notified.

**On 10.08.2018 at 10.30 a.m.** Hon'ble Shri Ashok Jindal, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear Customs and Excise Division Bench matters.

By Order



**(Bineesh Kumar K.S)**  
**Deputy Registrar**

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**Dy. Registrar**